National Company Law Tribunal Allahabad Bench

CP NO. 80 ND1 2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Gralasey Libe Case Senvices Ltd

SECTION OF THE COMPANIES ACT/1& B CODE: 397/398 of the Companies act of

1. ABHAY KUMAR DAS Adu. Pekitans Accordent DS.

2. Shubbandri AR Rup. No. 1 Shubbandri

C.P. No. 80/ND/2015

Sri Abhay Kumar Das for the petitioner. Shri Shubham, authorised representative of Respondent Company. Order in respect of I.A. is in process of dictation.

Hence, the matter is adjourned for pronouncement of order on 26th February, 2018.

Date: 13/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturveui, Member(Judicial)